## COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

## IA NOS. 88 & 247 OF 2018 IN APPEAL NO. 19 OF 2018

Dated: 1<sup>st</sup> March 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Gurha Thermal Power Company Ltd. & Ors. .... Appellant(s)

**Versus** 

Jaipur Vidyut Vitran Nigam Ltd. & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.

Mr. Abhimanyu Bhandari

Ms. Roohina Dua Mr. Paras Anand Mr. Chaitanya Madan

Counsel for the Respondent(s) : Mr. M. G. Ramachandran

Ms. Ranjitha Ramachandran

Ms. Poorva Saigal Ms. Anushree Bardhan Mr. Shubham Arya

Mr. Arvind Kumar Dubey for R-1 to 4

Mr. R. K. Mehta

Ms. Himanshi Andley for R-5

## <u>ORDER</u>

List this matter on <u>09.03.2018</u> as agreed by learned counsel for both the parties.

(S.D. Dubey)
Technical Member

(Justice N. K. Patil) Judicial Member

bn/tpd